

Title: Re: Service conditions of Daily Rated Mazadoors (DRM?s) in Andaman Public Works Department (APWD).

SHRI KULDEEP RAI SHARMA (ANDAMAN AND NICOBAR ISLANDS): Andaman Public Works Department (APWD) employs regular staff, along with casual workers and persons on daily wages known as Daily Rated Mazadoor or DRM?s. The APWD also undertakes the task of providing the islanders with drinking water, roads, and bridges. The DRM?s however, are paid very less for which they approached the Calcutta high Court which had ordered that a daily-rated casual worker engaged by the Andaman and Nicobar administration in any of its department is entitled to $1/30^{\text{th}}$ of the pay at the minimum of the relevant pay scale plus dearness allowance for work of eight hours a day, as specified by the Government of India. There are long standing demands to implement this judgment which has been upheld by the Division Bench of Calcutta High Court in December 2022. I request the Government to grant enhanced wage of $1/30^{\text{th}}$ pay at minimum of relevant basic pay plus dearness Allowance to 2000 odd long service DRMS of APWD and all the DRMS working in various departments of A&N Administration w.e.f. 01.09.2017 who were left out for want of vacant sanctioned posts. In addition to this, I request the Government to regularize the services of all the DRMs.